

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO.150/2004
IN
O.A. NO. 468/2004

(2)

New Delhi, this the 22nd day of July, 2004

HON'BLE MR. SARWESHWAR JHA, MEMBER (A)

In the matter of:

Govt. of NCT & Others ... Review Applicants/
Original Respondents

vs.

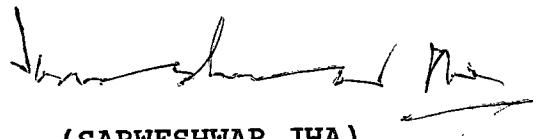
Dharam Singh ... Respondent/Original
Applicant

ORDER (In Circulation)

The review applicants have filed this RA seeking review of the order of the Tribunal in OA No. 468/2004 as passed on the 29th March, 2004, a copy of which is annexed as RA-1.

2. On consideration of the review application, I am of the view that the directions issued vide Tribunal's order are to reconsider the matter and to dispose it of by issuing a reasoned order, as the review applicants had taken two different positions while rejecting the request of the applicant for appointment on compassionate ground.

3. With the above observation, the RA is dismissed in circulation.



(SARWESHWAR JHA)
MEMBER (A)

/pkrr/